

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 17/RP/2016

in

Petition No. 253/TT/2015

Coram:

**Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

In the matter of

Corrigendum to order dated 31.5.2016

In the matter of

Review of Commission's order dated 25.1.2016 in Petition No. 253/TT/2015 in the matter of approval of transmission tariff for Assets (4 nos.) under "Northern Region System Strengthening Scheme - XIX" in Northern Region for tariff block 2014-19.

And in the matter of

Power Grid Corporation of India Limited,
"Saudamani", Plot No.2,
Sector-29, Gurgaon -122 001

.....Petitioner

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited.
Vidyut Bhawan, Vidyut Marg,
Jaipur-302 005
2. Ajmer Vidyut Vitran Nigam Limited.
400 kV GSS Building (Ground Floor), Ajmer Road
Heerapura, Jaipur
3. Jaipur Vidyut Vitran Nigam Limited.
400 kV GSS Building (Ground Floor), Ajmer Road
Heerapura, Jaipur
4. Jodhpur Vidyut Vitran Nigam Limited.
400 kV GSS Building (Ground Floor), Ajmer Road
Heerapura, Jaipur
5. Himachal Pradesh State Electricity Board,
Vidyut Bhawan,
Kumar House Complex Building II



- Shimla-171004
6. Punjab State Power Corporation Limited.
Thermal Shed T1 A, Near 22 Phatak
Patiala-147001
 7. Haryana Power Purchase Centre
Shakti Bhawan, Sector-6
Panchkula (Haryana) 134 109
 8. Power Development Deptt.
Govt. of Jammu & Kashmir
Mini Secretariat, Jammu
 9. Uttar Pradesh Power Corporation Limited.
Shakti Bhawan, 14, Ashok Marg
Lucknow- 226001
 10. Delhi Transco Limited.
Shakti Sadan, Kotla Road
New Delhi- 110002
 11. BSES Yamuna Power Limited.
BSES Bhawan, Nehru Place
New Delhi
 12. BSES Rajdhani Power Limited.
BSES Bhawan, Nehru Place
New Delhi
 13. North Delhi Power Limited.
Power Trading & Load Dispatch Group
Cennet Building
Pitampura, New Delhi-110034
 14. Chandigarh Administration
Sector-9, Chandigarh
 15. Uttarakhand Power Corporation Limited.
Urja Bhawan, Kanwali Road
Dehradun
 16. North Central Railway
Allahabad
 17. New Delhi Municipal Council
Palika Kendra, Sansad Marg
New Delhi-110002

.....Respondents



Corrigendum

In para 15 of the order dated 31.5.2016 in Petition No.17/RP/2016, for the date “4.7.2016”, read “27.6.2016”.

2. All other terms of order of dated 31.5.2016 in Petition No.17/RP/2016 remain unaltered.

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(A.S. Bakshi)
Member

